

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4863  
ANSWERED ON:07.08.2009  
REHABILITATION BY DDA  
Verma Smt. Usha

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether a committee was constituted by Delhi Development Authority (DDA) to examine cases of rehabilitation of persons residing at Ashok Nagar, Faiz Road area of Karol Bagh and Motia Khan in New Delhi;
- (b) if so, the details thereof;
- (c) the details of persons who were found eligible for benefits under the Gadgil Assurance Scheme;
- (d) the time when respective lease deeds/ mutations executed in favour of such persons and for how much area; and
- (e) the details of persons who have applied for conversion of land allotted to them to freehold, those in whose cases such conversion has not been done and the reasons therefore?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT( SHRI SAUGATA ROY )

- (a)to(e): The information is being collected and will be laid on the Table of the Sabha.